

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1125 OF 2019 IN
DFR NO. 2144 OF 2019**

Dated: 6th June, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Shri Durga Khandsari Sugar Mills - Appellant(s)

Versus

**Madhya Pradesh Electricity Regulatory Commission
& Ors. - Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Shikha Ohri
Ms. Pratiksha

ORDER

**IA No. 1125 of 2019
*Application for urgent listing***

We have heard learned counsel for the applicant/appellant. For the reasons stated in the application, the application is allowed.

Application is disposed of.

DFR NO. 2144 OF 2019

Subject to curing the defects if any, issue notice to Respondents on the main Appeal and IA Nos. 1122 & 1124 of 2019, returnable on 03.07.2019. Dasti, in addition, is permitted.

List the matter on **03.07.2019**.

**(S. D. Dubey)
Technical Member**

tpd/pk

**(Justice Manjula Chellur)
Chairperson**